

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3120  
ANSWERED ON:11.02.2014  
REVIVAL OF FACT  
Dias Dr. Charles

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the steps taken by the Government to revive the Fertilizers and Chemicals Travancore Ltd. (FACT);
- (b) whether there has been inordinate delay in implementing the revival package for FACT;
- (c) if so, the reasons therefor; and
- (d) the time by which the implementation of the revival package including pay revision and increase in retirement age for employees, is likely to be done?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SIRKANT KUMAR JENA)

- (a) : A comprehensive financial relief package for Fertilizers and Chemicals Travancore Ltd. (FACT) has been recommended by Board for Reconstruction of Public Sector Enterprise (BRPSE) in its meeting held on 20.12.2013. Based on the recommendations of BRPSE, a draft Cabinet Committee of Economic Affairs (CCEA) note has been circulated on 27.1.2014 for inter-ministerial consultation before seeking the approval of Cabinet.
- (b) : No, Madam.
- (c) : Does not arise.
- (d) : Pay revision and enhancement in retirement age for employees are not the part of proposed Financial relief package. At this stage, the time for implementation of financial relief package can not be indicated. However, the pay scale 2007 has already been implemented in the company.